NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL ______

APPLICATION NUMBER

PETITION NUMBER

: TCP/129/2016

NAME OF THE PETITIONER(S)

: G. Rajendran

NAME OF THE RESPONDENT(S)

: M/s Naargo Industries Private Limited & 7 others

UNDER SECTION

: 235, 397/398

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

1. Id. Karthik Seshadri

R. Praderp

Courted for Respondents Q. P.

2. CiBI Vishnu

Coursel la Petitione

ORDER

Shri Cibi Vishnu, counsel for petitioner present. Shri R Pradeep, counsel for respondents present. Both the counsel sought time for submitting final arguments. Time extended at their request. Put up on 16.03.2017 at 10.30 A.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)